## CENTRAL INFORMATION COMMISSION

## Minutes of the weekly meeting of the Central Information Commission held on 27/02/07

## Present:

- 1. Shri Wajahat Habibullah, Chief Information Commissioner
- 2. Smt. Padma Balasubramanian, Information Commissioner
- 3. Dr. O.P. Kejariwal, Information Commissioner
- 4. Prof. M.M. Ansari. Information Commissioner
- 5. Shri A.N. Tiwari, Information Commissioner

Secretary, both the Joint Secretaries and Under Secretary attended the meeting.

- 1. The Commission emphasized the need to have regular meetings with the Media. Specific issues for discussion should be identified for these interactions so that there are informed reports about the working of the Commission in the media.
- 2. The Government had permitted the CIC/IC's to spend up to Rs. 2 lakhs for furnishing their residences. The procedure to be followed regarding these items when the tenure of the CIC/IC's is completed will be in accordance with the equivalent practice in other Commissions
- 3. The agenda point circulated for the meeting regarding policies for outsourcing staff for the Commission was discussed. The decision was that the requirement of each IC for outsourced staff should be taken into account and the matter to be decided between the CIC and the IC concerned provided that remuneration to outsourced staff was kept within the limits provided for by the Commission.
- 4. The fact that the Secretary of the Commission was summoned by the Schedule Caste Commission was taken up for discussion. It was decided that a letter in this regard would go from the CIC to the Chairman of the Schedule Caste Commission.
- 5. Regarding redistribution of work among Commissioners, this would be done by Chief Information Commissioner after examining data regarding Ministry wise inflow of dak into the Commission.
- 6. Thereafter, the Commission met without officers and discussed the ACR's received as a panel from DoPT for selecting Additional Secretary of the Commission. It was decided that the Secretary should call all the three officers to meet the CIC/IC's, before the Commission can take a final view on which officer to recommend to the DoPT for appointment.